

**09.09.2020.**

**Present:** Appellant with counsel Sh. Sanjiv Kumar.  
Ms. Shashi Vishwakarma, PP for the respondent/CBI.

Proceedings have been conducted through video conference.  
Both the sides have advanced arguments on the appeal.

Put up for orders on **16.09.2020**.

A copy of the order be sent to the computer branch for uploading the same on  
the website.



**(SANJAY GARG)**

Special Judge (PC Act) CBI-18,  
Rouse Avenue District Courts,  
New Delhi/09.09.2020.